

28.9.2012

Hon'ble Mr. D.C. Lakha, A.M.

None for the applicant even in the revised call. Shri Raj Singh holding brief of Shri R. Singh, Advocate for the respondents is present.

It seems that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.



A.M.

OR
copy of order
dated 28.9.12
RKM/
B. Kumar
03-10-2012